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D.K.Pradhan -Vrs-UOI

HEARING SL.6(a)
OA No.418/12

Order dated 21st May, 2013

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

.....
In view of the Memo dated 16.5.2013
filed by Mr.S.Barik, Learned Additional CGSC
appearing for the Respondents the prayer made in
this MA has been met. Hence after hearing
Mr.C.P.Sahani, Learned Counsel for the Applicant
and Mr.S.Barik, Learned CGSC appearing for the
Respondents this OA is disposed of as infructuous.

No costs.


Member (Admn.)


Member (Judl.)